

SHRI BABUBHAI M. CHINAI : Sit down. If you are going to challenge the Chair like this . . .

(Interruption)

SHRI BHUPESH GUPTA : If you tell me on the telephone that I should not come to the Question Hour, I would not come. This kind of treatment I am not prepared to accept. . .

(Interruption)

THE DEPUTY CHAIRMAN : I think in no Parliamentary democracy can Question Hour go on in this fashion.

श्री राजनारायण : माननीया, एक बीच का रास्ता निकल सकता था। इतनी देर में तो भूपेश जी मवाल पूछ लेते और जवाब भी हो गया होता। अकारण समय नष्ट होता है।

THE DEPUTY CHAIRMAN : Next question. Prof. Hasan.

SHRI ARJUN ARORA : Madam, on a point of order.

THE DEPUTY CHAIRMAN : What is the point of order? I do not think there is any point of order. I have disposed of that matter. Prof. Hasan.

SPLITTING UP OF THE ARCHAEOLOGICAL SURVEY OF INDIA

*362. **PROF. SAIYID NURUL HASAN :** Will the Minister of EDUCATION be pleased to state :

(a) whether there is a proposal under Government's consideration to split up the Archaeological Survey of India;

(b) if so, what is the nature of the proposal; and

(c) what decision has been or is proposed to be taken on the above proposal?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (PROF. SHER SINGH) : (a) to (b) A proposal for reorganisation of Archaeological Survey of India has been received from our Department and is under examination.

PROF. SAYID NURUL HASAN : May I ask the hon. Minister to state whether he would take the trouble of consulting either the Central Advisory

Board of Archaeology or its Standing Committee or any other body of archaeologists before taking a decision in this matter?

PROF. SHER SINGH : Madam, the hon. Member wrote a letter to the Education Minister and the Education Minister wrote to him back assuring him that a good deal of thought would be given taking into account the Department's long standing before any such organisational changes were brought about.

SHRI BHUPESH GUPTA : Madam, is the hon. Minister aware that people do not have faith in the Education Ministry because it is not taking any steps? For example in the Burdwan University contracts are being given to the extent of Rs. 3 lakhs and more to a particular contractor of Howrah by the Vice-Chancellor of the University. The audit report of Bengal has pointed out that that contract was irregular and unfair and it was a malpractice. May I know, Madam, in view of this serious allegation made about the handling of the funds which are now under the Government of India by the Burdwan University, especially the Vice-Chancellor, what steps the Government are taking in order to create confidence among the people?

THE DEPUTY CHAIRMAN : That does not arise out of this question. Next question.

*363. [Transferred to the 13th August 1968.]

पटना में बड़े विमानों का उतरना

*364. **श्री जगदम्बी प्रसाद यादव :** क्या पर्यटन तथा नागर विमानन मंत्री यह बताने का कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली और पटना के बीच कोई सीधी उड़ान सम्भव नहीं है क्योंकि पटना में बड़े विमानों के उतरने की व्यवस्था नहीं है ; और

(ख) यदि हां तो सरकार आवश्यक व्यवस्था कब तक करने का विचार रखती है और यदि नहीं तो इसके क्या कारण हैं ?